

	2	3	4	5
23 Rajasthan	102	47.91	..	..
24 Sikkim	2	6.67	3.33	..
25 Tamil Nadu	30	3.34	..	..
26 Tripura	7	20.00	..	..
27 Uttar Pradesh	225	170.15	15.00	..
28 West Bengal	194	10.00	..	..
29 Andaman & Nicobar	..	..	..	5.00
Total :	1597	598.56	191.67	..

#### Incentives to Scheduled Tribes Girls for Education

3185. SHRI NARAYAN KAR: Will the Minister of WELFARE be pleased to state;

(a) whether any new scheme for incentives to Scheduled Tribes girls for education has been introduced;

(b) if so, what are the details thereof;

(c) the allocation made for this purpose; and

(d) the State-wise target fixed for the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) A new scheme to provide incentive to indigent Scheduled Caste and Scheduled Tribe families to send their female children to school is proposed to be introduced in 1988-89. The scheme may cover particularly the children of non-starter and first generation learners families.

(c) and (d) To start with, an amount of Rs. 50.00 lakhs is proposed to be allocated for the scheme during 1988-89. State-wise allocation and other details will be worked out in consultation with the State Governments.

#### Component plan for Scheduled Castes and Scheduled Tribes in the country

3186. SHRI NARAYAN KAR: Will the Minister of WELFARE be pleased to state;

(a) the details of the component plan for Scheduled Castes and Scheduled Tribes during the last three years; year-wise and State-wise; and

(b) the details of results achieved; year-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) The Special Component Plan for Scheduled Castes and Tribal Sub-Plan for Scheduled Tribes cover family oriented schemes of economic development; schemes of area development like improvement of Scheduled Caste basties and Tribal areas and the schemes of Human Resource Development. The year-wise and State-wise details of outlays and the number of families benefited is given in the enclosed Annexure. [See Appendix CXLV, Annexure No. 115].

#### Financial assistance under the minimum needs programme

3187. SHRI NARAYAN KAR: Will the Minister of AGRICULTURE be pleased to state the financial assistance provided